under the above Scheme and finance them from "block loans" and "block grants".

Harassment Caused to Beneficiaries of C.G.H.S. Dispensary in Patel Nagar II, Delhi

10057. SHRI ONKAR LAL BERWA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that due to negligent and arrogent attitude of the Medical Staff C.G.H S. Dispensary in Patel Nagar II a lot of sufferings and harassment are being caused to a large number of ailing Central Government servants and their families at that dispensary ;

(b) whether the number of Doctors and staff posted at the above Dispensary is sufficient to attend to the number of patients visiting there daily ;

(c) if so, the reasons for such sufferings and harassment caused to the beneficiaries ; and

(d) if not, the steps Government propose to take to remove the sufferings of the beneficiaries of the above C.G.H S. Dispensary ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a), (c) and (d). In the years 19.8, a complaint against the working of the C.G.H.S. Dispensary, Patel Nagar II was received. The defects pointed out in the complaint were removed and the complainant was also informed.

In 1969, no complaint was received.

In 19 C, an unsigned complaint against the behaviour of the Medical Officer Incharge of the above Dispensary was received and this is being examined. Another complaint relating to difficulty in the issue of medicines prescribed by a Specialist was mainly on account of a misunderstanding which has since been cleared.

The above Dispensary is reported to be running satisfactorily and no harrassment or suffering caused to the beneficiaries has been mentioned.

(b) Yes. In fact the average work load per Medical Officer at the above Dispensary which varies between 84 to 98 patients a day is less than that of other Dispensaries under the Scheme, which varies between 100 to 122 patients a day.

आर्थिक कार्य विभाग में आर्थिक अनुसंधाता

10058. श्री वंश नारायण सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय के आर्थिक कार्य विभाग में लगभग 20 आर्थिक अनुसंधाता कार्य कर रहे हैं ;

(ख) क्या यह भी सच है कि कुल 20 अनुसंधाताओं में से केवल एक अनुसन्धाता अनुसूचित जाति का है ;

(ग) गृह-कार्य मंत्रालय के आदेशों के अनुसार अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिये आरक्षित पदों पर इन अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के अभ्यार्थियों को न नियुक्त करने के क्या कारण हैं ;

(घ) क्या सरकार का विचार इन अनुसूचित जातियों तथा आदिम जातियों के लोगों को शीघ्र ही उनके लिये आरक्षित पदों पर नियुक्त करने का है, यदि हां, तो कब तक ऐसा किया जायेगा ; और

(ङ) यदि नहीं तो उसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) अर्थ विभाग में, इस समय 25 आर्थिक/सांख्यिकीय अनुसन्धाता काम कर रहे हैं।

(ख) जी, हां।

(ग) चूंकि अनुसूचित जातियों/अनुसूचित आदिम जातियों के उपयुक्त उम्मीदवार उपलब्ध नहीं थे इसलिये उनके लिये जो 7 पद आरक्षित थे उनमें से 3 पद संघ लोक सेवा आयोग द्वारा अनारक्षित कर दिये गये। भर्ती किये गये, अनुसूचित जातियों/अनुसूचित आदिम जातियों के 3 अनुसन्धाता अपने अच्छे भविष्य की